

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33210/2024 BLAPL/11215/2024	SK. SARUK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SPL.TASK FORCE /14 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0000133/2020
2	D-BLAPL/33216/2024 BLAPL/11216/2024	KHIROD KUMAR SAHU VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /352 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000503/2021
3	D-BLAPL/33273/2024 BLAPL/11217/2024	ABHIJEET SANJAY JAMBURE VS STATE OF ODISHA	GOREKHANATH DAS VS	SPL.TASK FORCE /10 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000799/2023
4	D-BLAPL/33264/2024 BLAPL/11218/2024	PALTU ROY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALLIGUDA /76 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000136/2023
5	D-BLAPL/33220/2024 BLAPL/11219/2024	SK. NIYAMAT @ CHHOTU VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CUTTACK SADAR /351 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000800/2024
6	D-BLAPL/33259/2024 BLAPL/11220/2024	SUBODH KUMAR MAHATO VS STATE OF ODISHA	MANORANJAN PADHY VS	SEMILLIGUDA /27 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000024/2021
7	D-BLAPL/33248/2024 BLAPL/11221/2024	INDRAMANI SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /177 /2024 J.M.F.C.,BARAMBA(Cuttack) GR/0000256/2024
8	D-BLAPL/33222/2024 BLAPL/11222/2024	ALTHAMAS BANO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT TOWN /294 /2024 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000100/2024
9	D-BLAPL/33237/2024 BLAPL/11223/2024	RAGHU @ RAGHUNATH DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /419 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000973/2024
10	D-BLAPL/33234/2024 BLAPL/11224/2024	PINTU GOUDA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	SHERAGADA /479 /2023 A.D.J.,ASKA(Ganjam) ST/0000032/2024
11	D-BLAPL/33228/2024 BLAPL/11225/2024	MILAN NAYAK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	G.UDAYAGIRI /103 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000051/2024

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12	D-BLAPL/33233/2024 BLAPL/11226/2024	SUSHANTA @ SUSHANT NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 A.D.J.,TALCHER(Anugul) Spl/000011/2024
13	D-BLAPL/33231/2024 BLAPL/11227/2024	SANSARI BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	LINGARAJ P.S. /197 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000688/2024
14	D-BLAPL/33282/2024 BLAPL/11228/2024	JAYANTI DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /170 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001146/2024
15	D-BLAPL/33218/2024 BLAPL/11229/2024	SANU PRADHAN @ KANHA PRADHAN @ KANHU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /101 /2019 ASSISTANT SESSION JUDGE,RANPUR(N ST/0000055/2020
16	D-BLAPL/33284/2024 BLAPL/11230/2024	JAGA @ JAGANNATH DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	KHAIRA /170 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001146/2024
17	D-BLAPL/33217/2024 BLAPL/11231/2024	SANU PRADHAN @ KANHA PRADHAN @ KANHU PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /170 /2019 ASSISTANT SESSION JUDGE,RANPUR(N ST/0000051/2020
18	D-BLAPL/33342/2024 BLAPL/11232/2024	PABANA PAHAN @ PABAN PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /705 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001596/2024
19	D-BLAPL/33444/2024 BLAPL/11233/2024	PRAHALLAD KHEMUNDU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /173 /2024 J.M.F.C.,KOTPAD(Koraput) GR/0000168/2024
20	D-BLAPL/33417/2024 BLAPL/11234/2024	BHAKTA BAG @ MITU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	LATHOR /59 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000008/2024
21	D-BLAPL/33343/2024 BLAPL/11235/2024	SAGAR BACHHAR @ BACHHAD @ SAGAR BACHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MALKANGIRI SADAR /115 /2024 GRAMA NYAYALAYA, KORUKONDA(M GR/0000112/2024
22	D-BLAPL/33379/2024 BLAPL/11236/2024	BAHANPATI PRADHAN @ BAHANPAT PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /540 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001511/2024
23	D-BLAPL/32476/2024	SANDHYA SAHANI	DEEPAK KUMAR SAHOO	TOMANDO /371 /2024

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	BLAPL/11237/2024	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000535/2024
24	D-BLAPL/32124/2024 BLAPL/11238/2024	PRAKASH KHATUA VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /6 /2018 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000256/2018
25	D-BLAPL/33394/2024 BLAPL/11239/2024	PRATISH MANDAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /296 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000074/2024
26	D-BLAPL/33393/2024 BLAPL/11240/2024	JAGANNATH UPADHAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000253/2024
27	D-BLAPL/32497/2024 BLAPL/11241/2024	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /386 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000478/2024
28	D-BLAPL/33266/2024 BLAPL/11242/2024	DILLIP KUMAR PANDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) SPL. 2(a)C.C./0000026/2024
29	D-BLAPL/32517/2024 BLAPL/11243/2024	SIBARAM GOUDA VS STATE OF ODISHA	RAJA PANDA VS	ASKA /17 /2024 J.M.F.C.,ASKA(Ganjam) GR/0000038/2024
30	D-BLAPL/32672/2024 BLAPL/11244/2024	ROMANCHAL MEHER VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH SADAR /135 /2020 S.D.J.M.,BARGARH(Bargarh) CT/0000059/2020
31	D-BLAPL/32346/2024 BLAPL/11245/2024	RAKESH@GOREKHA KARUAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /194 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001075/2024
32	D-BLAPL/32549/2024 BLAPL/11246/2024	DIPANKAR MALI @ DASARATHA VS STATE OF ODISHA	AMIT KUMAR DAS VS	KALIMELA /43 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000032/2024
33	D-BLAPL/31765/2024 BLAPL/11247/2024	ASHOK PRADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /150 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000886/2024
34	D-BLAPL/33185/2024 BLAPL/11248/2024	MILAN @ NILAM MAJHI @ CHANDAN MAJHI VS	DEBASISH SAMAL VS	MANGALPUR /120 /2024 A.D.J.,JAJPUR(Jajapur)

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35	D-BLAPL/33275/2024 BLAPL/11249/2024	STATE OF ODISHA MANOJ KUMAR JENA VS STATE OF ODISHA	DEBASNAN DAS VS	CT/0000222/2024 JAJPUR SADAR /199 /2023 A.D.J.,JAJPUR(Jajapur) CT/0000190/2023
36	D-BLAPL/31555/2024 BLAPL/11250/2024	KAILASH CHANDRA PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	MOHANA /167 /2024 J.M.F.C,MOHANA(Gajapati) GR/0000230/2024
37	D-BLAPL/32427/2024 BLAPL/11251/2024	RAJA @ RANJIT PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /277 /2024 1ST ADJ,CUTTACK(Cuttack) Spl/0000038/2024
38	D-BLAPL/32610/2024 BLAPL/11252/2024	RATNAMANI NAG VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
39	D-BLAPL/32628/2024 BLAPL/11253/2024	BIBEK PATANAIAK @ BIBEK PATTNAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /347 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001555/2024
40	D-BLAPL/32811/2024 BLAPL/11254/2024	SRITAM PAHAN @ SRITAMA PAHAN @ SONU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHALLIKOTE /414 /2024 ADDL SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
41	D-BLAPL/32991/2024 BLAPL/11255/2024	DEEPAK SARAF VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /201 /2024 JMFC, MURIBAHAL(Balangir) GR/0000192/2024
42	D-BLAPL/32222/2024 BLAPL/11256/2024	MANU KHAN @ SK. REHMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /55 /2010 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000016/2014
43	D-BLAPL/33571/2024 BLAPL/11257/2024	DHANANJAYA PRADHAN VS STATE OF ODISHA	SATYABRATA DASH VS	CAPITAL P.S. /439 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001601/2024
44	D-BLAPL/33461/2024 BLAPL/11258/2024	SUNIL KUMAR YADAV @ SUNIL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /200 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000109/2023
45	D-BLAPL/33353/2024 BLAPL/11259/2024	VINOD KUMAR VS STATE OF ODISHA	BASUDEV BARIK VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000032/2024

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46	D-BLAPL/33287/2024 BLAPL/11260/2024	JAMAN SANKAR DORA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PATTAPUR (ASKA) /380 /2022 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000085/2022
47	D-BLAPL/33596/2024 BLAPL/11261/2024	YUVRAJ SHAM MANE VS STATE OF ODISHA	AMIT KUMAR DAS VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000169/2023
48	D-BLAPL/33426/2024 BLAPL/11262/2024	SANTOSH KUMAR DASH VS STATE OF ODISHA	NIRANJAN LENKA VS	PIPLI /577 /2023 J.M.F.C.,PIPLI(Puri) GR/0000937/2023
49	D-BLAPL/33469/2024 BLAPL/11263/2024	JITENDRA JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /237 /2024 J.M.F.C.,PURI(Puri) GR/0000832/2024
50	D-BLAPL/33430/2024 BLAPL/11264/2024	GUPTESWAR BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	MANAMUNDA /312 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000099/2024
51	D-BLAPL/33453/2024 BLAPL/11265/2024	SARAT KUMAR DEY @ SARAT KU. DEY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	R.UDAYAGIRI /56 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000042/2020
52	D-BLAPL/33449/2024 BLAPL/11266/2024	SK.ABID VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	LALBAG /230 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000567/2023
53	D-BLAPL/33433/2024 BLAPL/11267/2024	SRIBASH PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	DHANUPALI /227 /2023 A.D.J.,SAMBALPUR(Sambalpur) TR/0000118/2023
54	D-BLAPL/33235/2024 BLAPL/11268/2024	AJAYA KUMAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /165 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000053/2023
55	D-BLAPL/33226/2024 BLAPL/11269/2024	CHANDAN @ CHITTARANJAN MALLIK VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /84 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000024/2024
56	D-BLAPL/32358/2024 BLAPL/11270/2024	PRUTHIRAJ BAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LATHOR /194 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR GR/0001075/2024
57	D-BLAPL/33148/2024	SUBAS CHANDRA	DEBASIS SAHOO	/ /0

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	BLAPL/11271/2024	VS STATE OF ODISHA	VS	1ST ADJ,CUTTACK(Cuttack) 2(A)CC/0000082/2023
58	D-BLAPL/32975/2024 BLAPL/11272/2024	SUSIL NAYAK VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JEYPORE SADAR /126 /2024 DISTRICT & SESSIONS JUDGE,JEYPORE CT/0000107/2024
59	D-BLAPL/32937/2024 BLAPL/11273/2024	PRAKASH BARIK VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	//0 3RD ADJ BHUBANESWAR(Khordha) TR/0000272/2024
60	D-BLAPL/32967/2024 BLAPL/11274/2024	CHAKRA BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /125 /2020 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000094/2020
61	D-BLAPL/32963/2024 BLAPL/11275/2024	CHARNESWAR @ CHARANESWAR NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /193 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000069/2023
62	D-BLAPL/32915/2024 BLAPL/11276/2024	DIPTIKANTA MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	PAHALA /3 /2024 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000170/2024
63	D-BLAPL/33191/2024 BLAPL/11277/2024	LUCKY MAHANAND VS STATE OF ODISHA	SURENDRA MOHANTY VS	DHANUPALI /208 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000361/2024
64	D-BLAPL/31286/2024 BLAPL/11278/2024	BISU @ SANDEEP JENA VS STATE OF ODISHA	ARADA JENA VS	JAJPUR ROAD /482 /2024 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0001439/2024
65	D-BLAPL/32521/2024 BLAPL/11279/2024	JYOTI PRAKASH DANDASENA VS STATE OF ODISHA	SANTOSH SAHOO VS	SARANGADA /104 /2024 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000375/2024
66	D-CMAPL/40626/2024 CMAPL/388/2024	SRIKANTA KUMAR PAKAL VS ELECTION COMMISSION OF INDIA, NEW DELHI	SOUMYAJYOTI BISWAL VS	// () //
67	D-CMP/44809/2024 CMP/1266/2024	TENARANGAM PAPA RAO SWAMY VS SETAGOPAM BHAGIRATHIAMMA	ABHILASH MISHRA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam) EP/0000013/2023
68	D-CMP/44818/2024 CMP/1267/2024	LALJI BHARASAGAR VS	ABHILASH MISHRA VS	// DISTRICT AND SESSIONS JUDGE,SONE

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69	D-CMP/46386/2024 CMP/1268/2024	SARDUL PUTEL SUDIPTA KUMAR DASH VS SUSANTA KUMAR MISHRA	AMIT PRASAD BOSE VS	RFA/0000005/2018 // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000210/2023
70	D-CMP/46569/2024 CMP/1269/2024	KAMINI SAHOO VS SULOCHANA PARIDA @ SAHOO	GAJENDRANATH ROUT VS	// A.D.J.,DHENKANAL(Dhenkanal) Fao/0000022/2022
71	D-CMP/45925/2024 CMP/1270/2024	UPENDRANATH ACHARYA VS DWARIKANATH ACHARYA	SUDHANSU SEKHAR JENA VS	// CIVIL JUDGE (SD),ASKA(Ganjam) CMA/0000001/2022
72	D-CMP/46616/2024 CMP/1271/2024	SATYAJIT PATTNAIK VS PRITI MANJARI PATNAIK	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh EC/0000179/2024
73	D-CMP/46442/2024 CMP/1272/2024	BANDANA DEBATA VS SANJUKTA PATI	ABINASH ROUTRAY VS	// 4TH ADDL.CIVIL JUDGE(SD),CUTTACK CS/0000167/2022
74	D-CONTC/43936/2024 CONTC/7625/2024	PRAFULLA KUMAR BISI VS SASWATA MISHRA,IAS	ADV. VS	// () //
75	D-CONTC/43937/2024 CONTC/7626/2024	KHAGESWAR PATEL VS SASWATA MISHRA,IAS	ADV. VS	// () //
76	D-CONTC/43940/2024 CONTC/7627/2024	PRAHALLAD PAN VS SASWATA MISHRA,IAS	ADV. VS	// () //
77	D-CONTC/45013/2024 CONTC/7628/2024	RABINARAYAN JENA VS ASHOK KUMAR DEHURY, REVENUE OFFICER-CUM- TAHASILDAR,KANIKA	ADV. VS	// () //
78	D-CONTC/46408/2024 CONTC/7629/2024	PADMANAV HOTA VS SURENDRA KUMAR, I.A.S	ADV. VS	// () //
79	D-CONTC/43942/2024 CONTC/7630/2024	BIRENDRA KUMAR PUROHIT VS SASWATA MISHRA,IAS	ADV. VS	// () //

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80	D-CONTC/43947/2024 CONTC/7631/2024	SURESH CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
81	D-CONTC/46766/2024 CONTC/7632/2024	SUSANTA KUMAR SAHOO VS YOGESH BAHADUR KHURANIA, IPS	ADV. VS	// 0 //
82	D-CONTC/44088/2024 CONTC/7633/2024	RAMA PRASAD DASH VS RADHAKANTA CHHATRI, DEO, BARGARH	ADV. VS	// 0 //
83	D-CONTC/45231/2024 CONTC/7634/2024	AMIT PANIGRAHY VS ASWASTHI S., IAS	SATYANARAYAN MOHAPATRA VS	// 0 //
84	D-CONTC/45528/2024 CONTC/7635/2024	KUMARI PANDA VS ANU GARG, IAS	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
85	D-CONTC/45531/2024 CONTC/7636/2024	UMAKANTA RANA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
86	D-CONTC/46663/2024 CONTC/7637/2024	RUDRAMADHABA SATPATHY VS AROBIND AGRAWAL, IAS	ADV. VS	// 0 //
87	D-CONTC/46787/2024 CONTC/7638/2024	SUDARSAN TRIPATHY VS SALINI PANDIT, COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
88	D-CONTC/46792/2024 CONTC/7639/2024	PRADIP KUMAR TRIPATHY VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //
89	D-CONTC/46880/2024 CONTC/7640/2024	MUNA SAMANTARAY VS AKHAYA SUNIL AGARWAL, COLLECTOR, NAYAGARH	ADV. VS	// 0 //
90	D-CONTC/46888/2024 CONTC/7641/2024	PANCHANAN NAYAK VS SUSHANTA KUMAR CHHOPDAR, DEO, BHAWANIPATANA	ADV. VS	// 0 //
91	D-CONTC/46387/2024	JAGANNATH SOREN	ADV.	//

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	CONTC/7642/2024	VS V. KEERTHI BHASAN, COLLECTOR, KORAPUT	VS	() //
92	D-CRLA/31991/2024 CRLA/1108/2024	SUKANTA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /260 /2023 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000545/2023
93	D-CRLA/32367/2024 CRLA/1109/2024	SANKAR HEMRAM @ MUNDA @ BEDA MUNDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	DHANUPALI /89 /2018 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000017/2018
94	D-CRLA/32553/2024 CRLA/1110/2024	BIPIN NAYAK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	JEYPORE MAHILA /39 /2021 AD HOC ADDITIONAL DISTRICT AND S TR/0000029/2021
95	D-CRLA/32614/2024 CRLA/1111/2024	SHANKAR NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /38 /2021 ADJ,KODALA(Ganjam) ST/0000036/2021
96	D-CRLA/33281/2024 CRLA/1112/2024	SUBODH CHOUDHURY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000038/2024
97	D-CRLA/32286/2024 CRLA/1113/2024	HAGRU @ BENUDHAR BHAINSA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KUCHINDA /7 /2021 A.D.J.,KUCHINDA(Sambalpur) ST/0000021/2021
98	D-CRLA/33280/2024 CRLA/1114/2024	RABI @ RABI NARAYAN DASH VS STATE OF ODISHA	DEBASNAN DAS VS	GURUDIJHATIA /86 /2008 ADDL.SSESSIONS JUDGE,ATHAGARH(C ST/0000014/2019
99	D-CRLA/30183/2024 CRLA/1115/2024	CHIKUN @ TRILOCHAN NAYAK VS STATE OF ODISHA	PRAKASH CHANDRA MISHRA VS	KHAJURIPADA /42 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000030/2021
100	D-CRLA/32354/2024 CRLA/1116/2024	PRASANT BAGAR VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	JAMANKIRA /32 /2022 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000014/2022
101	D-CRLA/33392/2024 CRLA/1117/2024	JAYA PRAKASH SAMANTARA@PRAKASH SAMANTARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /83 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000013/2024
102	D-CRLMA/33179/2024 CRLMA/193/2024	GOURANGA CHARAN SWAIN VS	SUBHAM SHARMA VS	SAMBALPUR VIGILANCE /18 /2003 SPL.JUDGE (VIG), SUNDERGARH(Sunda

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103	D-CRLMC/31514/2024 CRLMC/4210/2024	STATE OF ODISHA NABA @ NABA KISHORE NAIK VS	MANAS KUMAR CHAND VS	CT/0000032/2005 LINGARAJ P.S. /4 /1998 S.D.J.M.,BHUBANESWAR(Khordha) GR/0000905/1998
104	D-CRLMC/31516/2024 CRLMC/4211/2024	STATE OF ODISHA BISWAJIT PATNAIK VS	MANAS KUMAR CHAND VS	KHANDAGIRI P.S. /372 /2018 A.D.J.,BHUBANESWAR(Khordha) CT/0000156/2019
105	D-CRLMC/32682/2024 CRLMC/4212/2024	STATE OF ODISHA SABYASACHI PANDA VS	MANAS KUMAR CHAND VS	TUMUDIBANDHA /37 /2008 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/0000018/2017
106	D-CRLMC/33013/2024 CRLMC/4213/2024	STATE OF ODISHA SIBA SHANKAR DASH @ SIVA @ PINTU VS	HARIPAD MOHANTY VS	GOLANTHARA (BERHAMPUR) /182 /201 2ND A.D.J.,BERHAMPUR(Ganjam) GR/0000022/2017
107	D-CRLMC/30993/2024 CRLMC/4214/2024	STATE OF ODISHA RAMA CHANDRA DALEI VS	GOURAV MOHANTY VS	BHUBANESWAR VIGILANCE /66 /2019 SPL.JUDGE (VIG.),BHUBANESWAR(Kho CRMC/0000088/2024
108	D-CRLMC/31888/2024 CRLMC/4215/2024	STATE OF ODISHA(VIG.) BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	//0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000086/2023
109	D-CRLMC/31892/2024 CRLMC/4216/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	//0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000081/2023
110	D-CRLMC/31896/2024 CRLMC/4217/2024	DILLIP KUMAR NAYAK BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	//0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000088/2023
111	D-CRLMC/33033/2024 CRLMC/4218/2024	DILLIP KUMAR NAYAK TUKUNA SAHOO VS	RAJIB LOCHAN PATNAIK VS	BANIGOCHA /70 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000097/2022
112	D-CRLMC/32703/2024 CRLMC/4219/2024	STATE OF ODISHA BIJAY ROUT VS	BIBEKANANDA BHUYAN VS	//0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000079/2023
113	D-CRLMC/30613/2024 CRLMC/4220/2024	DILLIP KUMAR NAYAK GAGAN BIHARI MOHANTY @ GAGAN MOHANTY VS STATE OF ODISHA	JYOTI PATNAIK VS	JAGATSINGPUR /49 /2019 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000150/2019

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114	D-CRLMC/31900/2024 CRLMC/4221/2024	BIJAY ROUT VS DILLIP KUMAR NAYAK	BIBEKANANDA BHUYAN VS	//0 1ST ADJ,CUTTACK(Cuttack) CRREV/0000087/2023
115	D-CRLMC/33256/2024 CRLMC/4222/2024	ANIL TODI VS UNION OF INDIA	SUSANTA SEKHAR PARIDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
116	D-CRLMC/31232/2024 CRLMC/4223/2024	KISHAN AGARWAL VS STATE OF ODISHA	RAKESH BEHERA VS	PAHALA /66 /2022 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000496/2022
117	D-CRLMC/32300/2024 CRLMC/4224/2024	RANJAN KUMAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	//0 S.D.J.M.,ATHMALLIK(Anugul) CRMC/0000121/2024
118	D-CRLMC/32896/2024 CRLMC/4225/2024	STATE OF ODISHA VS SK SAMIR @ SAMIM @SOMA	KARUNAKAR GAYA, A.S.C. VS	MAHILA P.S. BUXIBAZAR /77 /2017 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000057/2018
119	D-CRLMC/33070/2024 CRLMC/4226/2024	BINAY BOHIDAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LINGARAJ P.S. /86 /2019 J.M.F.C.,BHUBANESWAR(Khordha) CT/0002325/2019
120	D-CRLMC/33238/2024 CRLMC/4227/2024	BISIKESAN BHOL VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000044/2017
121	D-CRLMC/33304/2024 CRLMC/4228/2024	SWARAJYA DASH @SAROJ KUMAR DAS VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	KABISURYANAGAR /86 /2008 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar
122	D-CRLMC/33207/2024 CRLMC/4229/2024	SUSHMITA PATEL VS STATE OF ODISHA	SURESH KUMAR JENA VS	HEMGIR /206 /2023 SPECIAL JUDGE, SUNDARGARH(Sundar
123	D-CRLMC/33221/2024 CRLMC/4230/2024	RANJIT KARADA @ KARAD VS STATE OF ODISHA	S.S.RAY (2) VS	Spl/0000076/2023 PADMAPUR /51 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada)
124	D-CRLMC/33066/2024 CRLMC/4231/2024	JAGAN @ JAGANNATH SWAIN MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	TR/0000062/2022 KUMBHARAPARA /196 /2012 S.D.J.M.,PURI(Puri)
125	D-CRLMC/33490/2024	RASMITA JENA @ REENA	SABYASACHI MISHRA	GR/0001332/2012 NAYAGARH /43 /2022

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	CRLMC/4232/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000219/2022
126	D-CRLMC/33188/2024 CRLMC/4233/2024	ASHOK ACHARYA VS STATE OF ODISHA	LALITENDU MISHRA VS	NAYAGARH /204 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH CMC/0000039/2024
127	D-CRLMC/32950/2024 CRLMC/4234/2024	NABAGHANA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /69 /2018 SPECIAL JUDGE, PHULBANI(Kandhamal) CT/0000034/2018
128	D-CRLMC/33619/2024 CRLMC/4235/2024	DUSMANTA BEHERA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	ASTARANGA /67 /2010 J.M.F.C.,NIMAPARA(Puri) GR/0000526/2010
129	D-CRLMP/33325/2024 CRLMP/1493/2024	CAPT. GURVANSI SINGH GOSAL VS STATE OF ODISHA	MOHIT MOHANTY VS	BHARATPUR PS /640 /2024 (//
130	D-CRLMP/32419/2024 CRLMP/1494/2024	RINA PANDA@REENA PANDA VS STATE OF ODISHA	DURGA PRASANNA TRIPATHY VS	/ /0 (//
131	D-CRLMP/32694/2024 CRLMP/1495/2024	CHITTA RANJAN SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MAHILA P.S. BUXIBAZAR /127 /2024 (//
132	D-CRLMP/31195/2024 CRLMP/1496/2024	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	/179 /2024 (//
133	D-CRLMP/31797/2024 CRLMP/1497/2024	UDAYANATH ROUT VS STATE OF ODISHA	MANTU MALIK VS	// (//
134	D-CRLMP/31567/2024 CRLMP/1498/2024	NIRMAL KUMAR JESTI VS SUJATA JESTI	PRASANTA KUMAR SATAPATHY VS	/ /0 (//
135	D-CRLMP/29643/2024 CRLMP/1499/2024	MAHESWAR SWAIN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	/ /0 (//
136	D-CRLMP/30895/2024 CRLMP/1500/2024	HRUDANANDA PAL VS	PRAVAT KUMAR DAS VS	/ /0 (

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137	D-CRLMP/33312/2024 CRLMP/1501/2024	SUPDT. OF POLICE, JAJPUR V. SHANKAR RAO VS V. NISHA RAO	DURGA PRASANNA MISHRA VS	// / /0 ()
138	D-CRLMP/33367/2024 CRLMP/1502/2024	SUNIL SUCHISMITA BISWAL VS BHAJAN SAMANTARAY	ARIJEET MISHRA VS	// / /0 ()
139	D-CRLREV/28501/2024 CRLREV/648/2024	DAYANIDHI ROUT VS STATE OF ODISHA(VIG.)	PRAMOD KUMAR NAYAK VS	CUTTACK VIGILANCE /50 /2002 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000021/2009
140	D-CRLREV/32990/2024 CRLREV/649/2024	LALU SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	HATIBARI /53 /2013 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000078/2017
141	D-CRLREV/32894/2024 CRLREV/650/2024	PRASANTA KUMAR PARIJA VS STATE OF ODISHA(VIG.)	GOURI MOHAN RATH VS	CUTTACK VIGILANCE /45 /2010 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000017/2019
142	D-CRLREV/30365/2024 CRLREV/651/2024	SOUMYA RANJAN PANDA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JENAPUR /109 /2018 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CRA/0000008/2022
143	D-CRLREV/33247/2024 CRLREV/652/2024	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA(VIG.)	BIBHUTI BHUSAN MISHRA VS	BHUBANESWAR VIGILANCE /61 /2016 SPL.JUDGE (VIG.),BHUBANESWAR(Kho) CRMC/0000062/2022
144	D-CRP/44170/2024 CRP/47/2024	M/S. PARADEEP PHOSPHATES LIMITED, PARADEEP VS DEPUTY REGISTER, CIVIL JUDGE (SD), KUJANGA	RUPESH KUMAR KANUNGO VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap) CS/0000003/2024
145	D-FAO/45116/2024 FAO/518/2024	SHAKTI PRASAD JENA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000084/2022
146	D-MACA/44086/2024 MACA/1122/2024	IN-CHARGE T.P. HUB, UNITED INDIA INSURANCE CO. LTD.,CUTTACK VS RASHMITA BISHI	RAMESH CHANDRA SAHOO 1 VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000127/2022
147	D-MACA/42958/2024 MACA/1123/2024	RASMITA DAS VS BHAJAGOBINDA DAS	KAPILA CHARAN NAYAK VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000160/2017

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148	D-MACA/44583/2024 MACA/1124/2024	JOGENDRA SETHY VS DILIP MALIK	KAPILA CHARAN NAYAK VS	// 4TH MACT, JAJPUR ROAD(Jajapur) Mac/0000068/2019
149	D-MACA/46502/2024 MACA/1125/2024	UMAKANT PADHAN VS ASHOK PADHAN	BIRANCHI NARAYAN RATH VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda) Mac/0000020/2022
150	D-MACA/46019/2024 MACA/1126/2024	MANJULA SAHOO VS DILLIP KUMAR BEHERA	RAMESH CH. BEHERA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000660/2022
151	D-MATA/44939/2024 MATA/392/2024	SATYAJIT NAYAK VS JHUNALATA SAHOO	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000139/2018
152	D-RPFAM/45135/2024 RPFAM/320/2024	PARSURAM SAHOO VS SUJATA DEBADARSHINI SAHOO	BAMADEV BARAL VS	// JUDGE FAMILY COURT,KHURDA(Khordha) Crp/0000209/2023
153	D-RPFAM/46659/2024 RPFAM/321/2024	SUSARAPU DURGA KALYAN KRISHNA VS NIPPANI @SUSARAPU SAI SANTOSHI RUPA	SOUBHAGYA KUMAR DASH VS	// FAMILY COURT AT PARALAKHEMUNDA Crp/0000040/2024
154	D-RPFAM/46504/2024 RPFAM/322/2024	BENAJIR NISHA VS MD. NADIM	BISMAY RAY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) Crp/0000192/2021
155	D-RSA/46626/2024 RSA/398/2024	SARAT CHANDRA RATH VS COLLECTOR, BOLANGIR	TRILOCHAN NANDA VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR RFA/0000081/2022
156	D-RSA/44807/2024 RSA/399/2024	TAJAMUL KHAN VS ABDUL SALAM KHAN	SUKANTA KUMAR NAYAK 2 VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000024/2018
157	D-RSA/43944/2024 RSA/400/2024	SURESH KUMAR SAHU VS MAHESH KUMAR AGARWAL	LALIT KUMAR MAHARANA VS	// 2ND A.D.J.,ROURKELA(Sundargarh) RFA/0000013/2018
158	D-RSA/44341/2024 RSA/401/2024	MADAN MOHAN RATH VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// DISTRICT & SESIONS JUDGE,BHUBANESHWAR RFA/0000048/2019
159	D-RVWPET/46047/2024	SUSANTA KUMAR MUKHERJEE	RAMAKANTA SARANGI	//

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	RVWPET/271/2024	VS UNION OF INDIA	VS	() //
160	D-TRP(C)/46462/2024 TRP(C)/351/2024	MONALISHA MAHAPATRA VS AMIYA PRASAD DASH	GAGAN BIHARI SINGH VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000037/2024
161	D-TRP(C)/46552/2024 TRP(C)/352/2024	OJASWINI@NIRA SAHU VS DIBAKARA SAHU	RAKESH KUMAR DAS VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000124/2024
162	D-TRPCRL/33118/2024 TRPCRL/96/2024	BIBEKANANDA BEHERA VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	ORKEL /72 /2008 DISTRICT AND SESSIONS JUDGE,MAL CT/0000150/2023
163	D-WA/46224/2024 WA/3039/2024	STATE OF ODISHA VS NIBEDITA PATRO	SANGRAM JENA, A.G.A. VS	// () //
164	D-WA/46220/2024 WA/3040/2024	STATE OF ODISHA VS BHASKAR CHANDRA BISWAL	DEBASIS MOHAPATRA, A.S.C. VS	// () //
165	D-WA/46221/2024 WA/3041/2024	STATE OF ODISHA VS BIDYADHAR MOHAPATRA	DEBASIS MOHAPATRA, A.S.C. VS	// () //
166	D-WA/44816/2024 WA/3042/2024	RAM NARAYAN SAHANI VS STATE OF ODISHA	BIBEKANDA BHUYAN VS	// () //
167	D-WA/44828/2024 WA/3043/2024	RAM NARAYAN SAHANI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
168	D-WA/45161/2024 WA/3044/2024	BASUDEV PRADHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// () //
169	D-WA/44836/2024 WA/3045/2024	PRAKASH KU.SAHANI VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// () //
170	D-WA/46239/2024 WA/3046/2024	STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// ()

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171	D-WA/46238/2024 WA/3047/2024	RASHMI RANI SAHU STATE OF ODISHA VS PANCHANAN NAYAK	SANGRAM JENA,A.G.A VS	// // 0 //
172	D-WA/46244/2024 WA/3048/2024	STATE OF ODISHA VS RADHANATH SAMAL	JYOTI PRAKASH PATNAIK,A.G.A VS	// 0 //
173	D-WA/46246/2024 WA/3049/2024	STATE OF ODISHA VS RABINDRA KUMAR MALLIK	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
174	D-WA/44513/2024 WA/3050/2024	BHARAT CH. NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
175	D-WA/46242/2024 WA/3051/2024	STATE OF ODISHA VS ANKURA MAHANTA	SANGRAM JENA,A.G.A VS	// 0 //
176	D-WA/46247/2024 WA/3052/2024	STATE OF ODISHA VS SATYANANDA RAY	JYOTI PRAKASH PATNAIK,A.G.A VS	// 0 //
177	D-WA/46243/2024 WA/3053/2024	STATE OF ODISHA VS LAILA BANU	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
178	D-WA/40233/2024 WA/3054/2024	LT COL MUKUL CHAUHAN VS UNION OF INDIA	VS	// 0 //
179	D-WA/40377/2024 WA/3055/2024	PRITHVI VALLABH CHAUHAN VS LT COL MUKUL CHAUHAN	VS	// 0 //
180	D-WA/46249/2024 WA/3056/2024	STATE OF ODISHA VS SUDARSAN PARIDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
181	D-WP(C)/42915/2024 WP(C)/27552/2024	CHARANA MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //

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182	D-WP(C)/43049/2024 WP(C)/27553/2024	ANADI CHARAN PATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
183	D-WP(C)/41715/2024 WP(C)/27554/2024	ANJALI KUMARI NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
184	D-WP(C)/43052/2024 WP(C)/27555/2024	NIMAIN CHARAN PATRA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
185	D-WP(C)/42770/2024 WP(C)/27556/2024	RINKU COMMERCIAL CARRIER PVT. LTD., NAGPUR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //
186	D-WP(C)/45999/2024 WP(C)/27557/2024	ANANTA KUMAR BAG VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
187	D-WP(C)/42290/2024 WP(C)/27558/2024	MAHADEV MUNDA VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
188	D-WP(C)/41719/2024 WP(C)/27559/2024	RASHMITA DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
189	D-WP(C)/43079/2024 WP(C)/27560/2024	KRUSHNA CH SWAIN VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// 0 //
190	D-WP(C)/43474/2024 WP(C)/27561/2024	BICHITRA JENA VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //
191	D-WP(C)/46191/2024 WP(C)/27562/2024	SATYAJIT RANA VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
192	D-WP(C)/41721/2024 WP(C)/27563/2024	KSHANAPRAVA MALLICK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
193	D-WP(C)/45688/2024	PRABHUPAD DAS	SAMIR KUMAR MISHRA, (SR.ADV)	//

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	WP(C)/27564/2024	VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA(MINISTRY OF ROAD TRANSPORT AND HIGHWAYS),NEW DELHI		//
194	D-WP(C)/43637/2024	M/S ASSOCIATE INFRASTRUCUTRE, BBSR	AJIT KUMAR ROY	//
	WP(C)/27565/2024	VS	VS	0
		PRINCIPAL COMNR, GST AND CE, BBSR		//
195	D-WP(C)/42425/2024	SAROJINI MURMU	BIJAYA KUMAR BEHERA 1	//
	WP(C)/27566/2024	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/45703/2024	PRIYANKA BAG	PRAVASH CHANDRA JENA	//
	WP(C)/27567/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/43745/2024	BIMAL KUMAR DAS	AVIJIT PATNAIK	//
	WP(C)/27568/2024	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/41759/2024	SADAR IKBAL SINGH	SUJAY SHANKER SINGHDEO	//
	WP(C)/27569/2024	VS	VS	0
		PRINCIPAL SECY. TO GOVT. OF ODISHA		//
199	D-WP(C)/46021/2024	HEMANTA KUMAR SENAPATI	SAILABALA JENA	//
	WP(C)/27570/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/46179/2024	RAMADEBI ROUTARAY	BIBHUTI BHUSAN MISHRA	//
	WP(C)/27571/2024	VS	VS	0
		BASANTI SAHOO		//
201	D-WP(C)/42860/2024	DILLIP KUMAR MOHANTY	RAMDAS ACHARY	//
	WP(C)/27572/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/46338/2024	NAROTTAM BEHERA	UPENDRA KUMAR SAMAL	//
	WP(C)/27573/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/43232/2024	ALEKH CH BEHERA @ ALEKHA CHANDRA BEHERA	PRATYUSHA NAIDU	//
	WP(C)/27574/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/43871/2024	RAJENDRA BISWAL	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/27575/2024	VS	VS	0

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205	D-WP(C)/44128/2024 WP(C)/27576/2024	STATE OF ORISSA UNION OF INDIA VS SANJAY KUMAR MOHAPATRA	BISWAJIT MAHARANA VS	// // ()
206	D-WP(C)/46340/2024 WP(C)/27577/2024	RANJIT JENA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
207	D-WP(C)/43353/2024 WP(C)/27578/2024	OKILA KHAMARI @ AKHILA VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //
208	D-WP(C)/46341/2024 WP(C)/27579/2024	DUSMANTA BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
209	D-WP(C)/41815/2024 WP(C)/27580/2024	PRIYABRATA SAHOO VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// () //
210	D-WP(C)/43887/2024 WP(C)/27581/2024	LAKSHMI NARAYAN DASH CHAUDHURY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// () //
211	D-WP(C)/43303/2024 WP(C)/27582/2024	SANKARSAN MUDULI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// () //
212	D-WP(C)/43643/2024 WP(C)/27583/2024	M/S KAMADHENU BHANDAR, PURI VS DEPUTY COMNR OF STATE TAX, CT AND GST, PURI	AJIT KUMAR ROY VS	// () //
213	D-WP(C)/46189/2024 WP(C)/27584/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// () //
214	D-WP(C)/46372/2024 WP(C)/27585/2024	SANTOSH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// () //
215	D-WP(C)/46018/2024 WP(C)/27586/2024	DR JASOBANTA PATTANAIAK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// () //

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216	D-WP(C)/41823/2024 WP(C)/27587/2024	PRATAP CH. DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	SIDHARTH PRASAD DAS VS	// 0 //
217	D-WP(C)/43431/2024 WP(C)/27588/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
218	D-WP(C)/46025/2024 WP(C)/27589/2024	NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI VS NIHAR RANJAN SAHU	UMESH CHANDRA MOHANTY VS	// 0 //
219	D-WP(C)/42077/2024 WP(C)/27590/2024	UMESH CHANDRA JENA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
220	D-WP(C)/46401/2024 WP(C)/27591/2024	SRI SRI SATYABADI GOPINATH DEV, PURI VS ADM @ DISTRICT REGISTRAR, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
221	D-WP(C)/46119/2024 WP(C)/27592/2024	SARAT CHANDRA PANDA VS RAJESH KUMAR JENA	VIVEKANANDA JENA VS	// 0 //
222	D-WP(C)/43414/2024 WP(C)/27593/2024	SHRIKANTA PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
223	D-WP(C)/46437/2024 WP(C)/27594/2024	MANDARADHAR BISHI VS STATE OF ODISHA	ARUN KUMAR DAS(1) VS	// 0 //
224	D-WP(C)/46131/2024 WP(C)/27595/2024	TAPASWINI SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
225	D-WP(C)/43090/2024 WP(C)/27596/2024	SATYABRATA BEHERA VS STATE OF ODISHA	PRABHAV BEHERA VS	// 0 //
226	D-WP(C)/46932/2024 WP(C)/27597/2024	PRAMOD BEHERA VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	// 0 //
227	D-WP(C)/44691/2024	M/S. ZAREEN HASAN, CUTTACK	MADHAB LAL AGARWAL	//

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	WP(C)/27598/2024	VS	VS	0
		ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE, CUTTACK		//
228	D-WP(C)/44178/2024	DHRUBA CHARAN PRADHAN	SOUBHAGYA SUNDAR DAS	//
	WP(C)/27599/2024	VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/46138/2024	DR.THAKUR DILBAGH SINGH	ADYASIDHI MISHRA	//
	WP(C)/27600/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/46150/2024	M/S S.K.SINGH AND CONSTRUCTION	SOMANATH MISHRA	//
	WP(C)/27601/2024	VS	VS	0
		ASST DIRECTOR CUM RECOVERY OFFICER		//
231	D-WP(C)/43692/2024	BALARAM HEMBRAM	TRILOCHAN RATH	//
	WP(C)/27602/2024	VS	VS	0
		THE CHAIRMAN CUM MANAGING DIRECTOR CUM DISCIPLINARY AUTHORITY, BSNL, NEW DELHI		//
232	D-WP(C)/46762/2024	JAYA SINGH	NIRMAL CHANDRA MOHANTY	//
	WP(C)/27603/2024	VS	VS	0
		BHUBANESWAR DEVELOPMENT AUTHORITY		//
233	D-WP(C)/44151/2024	KRUSHNA PRIYA SAHOO	SAIBRATA RATH	//
	WP(C)/27604/2024	VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/45663/2024	DEBAPRASAD MAHAPATRA	SUBHRANSU BHUSAN MOHANTY	//
	WP(C)/27605/2024	VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/46163/2024	T. SANJAY PRADHAN	PRAVASH CHANDRA JENA	//
	WP(C)/27606/2024	VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/46396/2024	PRIYADARSINI SINGH	ANJAN KUMAR BISWAL	//
	WP(C)/27607/2024	VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/46196/2024	PRASANTA KUMAR BARIK	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/27608/2024	VS	VS	0
		THE SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT., BBSR		//
238	D-WP(C)/45766/2024	GULAM NABI	DHIRENDRA KUMAR MOHAPATRA	//
	WP(C)/27609/2024	VS	VS	0

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239	D-WP(C)/46199/2024 WP(C)/27610/2024	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // 0
240	D-WP(C)/46260/2024 WP(C)/27611/2024	STATE OF ODISHA SATYABRATA JENA VS	PRABODHA CHANDRA NAYAK VS	// // 0
241	D-WP(C)/43950/2024 WP(C)/27612/2024	STATE OF ODISHA PRABIR KUMAR NAYAK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0
242	D-WP(C)/45928/2024 WP(C)/27613/2024	STATE OF ODISHA MD. IRFAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0
243	D-WP(C)/46600/2024 WP(C)/27614/2024	STATE OF ODISHA SURYANARAYAN MISHRA VS	SUSANTA KUMAR ROUT VS	// // 0
244	D-WP(C)/46607/2024 WP(C)/27615/2024	STATE OF ODISHA UDHABA CHARAN LENKA VS	SUSANTA KUMAR ROUT VS	// // 0
245	D-WP(C)/45680/2024 WP(C)/27616/2024	STATE OF ODISHA GOPAL CHANDRA SAHOO VS	SURYAKANTA DASH VS	// // 0
246	D-WP(C)/41718/2024 WP(C)/27617/2024	STATE OF ODISHA HEMALATA KANDI VS	UMAKANT SAHOO VS	// // 0
247	D-WP(C)/44892/2024 WP(C)/27618/2024	STATE OF ODISHA JAYANTI DAS VS	JYOTIRMAY GUPTA VS	// // 0
248	D-WP(C)/45709/2024 WP(C)/27619/2024	STATE OF ODISHA KAMALA SAHOO VS	ROHIT RANJAN RAY VS	// // 0
249	D-WP(C)/41720/2024 WP(C)/27620/2024	STATE OF ODISHA MAMATAMANJARI MOHANTY VS	UMAKANT SAHOO VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/45634/2024 WP(C)/27621/2024	HIMANSU SEKHAR DASH VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
251	D-WP(C)/43168/2024 WP(C)/27622/2024	RITESH AGARAWALLA VS NEW INDIA ASSURANCE, MUMBAI	PRABIR KUMAR RAY VS	// 0 //
252	D-WP(C)/45382/2024 WP(C)/27623/2024	RABI JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
253	D-WP(C)/44192/2024 WP(C)/27624/2024	LINGARAJ BISWAL VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
254	D-WP(C)/44632/2024 WP(C)/27625/2024	SURA PRASAD BARIK VS COMMISSIONER CUM SECRETARY, LAW DEPARTMENT, GOVT. OF ODISHA, KHORDA	SUJATA JENA VS	// 0 //
255	D-WP(C)/45676/2024 WP(C)/27626/2024	SARAPANCH, SIRJAPALI GRAM PANCHAYAT, UNDER KESINGA BLOCK, KALAHAN VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
256	D-WP(C)/45711/2024 WP(C)/27627/2024	BHAGYALATA PANIGRAHI VS REGISTRAR COOPERATIVE SOCIETIES, BBSR,KHORDHA	B Aidhar Sahoo VS	// 0 //
257	D-WP(C)/46856/2024 WP(C)/27628/2024	SUMANTA KUMAR MOHAPATRA VS COLLECTOR CUM DIST.MAGISTRATE GANJAM	SURAJ MOHANTY VS	// 0 //
258	D-WP(C)/45907/2024 WP(C)/27629/2024	BISWA SHANTI MOHAPATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
259	D-WP(C)/45014/2024 WP(C)/27630/2024	NIRANJAN BARIK VS CONSOLIDATION COMMISSIONER	SUKANTA KUMAR NAYAK (2) VS	// 0 //
260	D-WP(C)/44353/2024 WP(C)/27631/2024	S. GEETA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
261	D-WP(C)/45414/2024	SANTANU KUMAR PRADHAN	UMAKANT SAHOO	//

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	WP(C)/27632/2024	VS CO-OPERATIVTHE REGISTRAR OF CO-OPERATIVE SOCIETIES, ODISHA	VS	0 //
262	D-WP(C)/45715/2024 WP(C)/27633/2024	GHASI HANTAL VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
263	D-WP(C)/45908/2024 WP(C)/27634/2024	KUNI POLEI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
264	D-WP(C)/45793/2024 WP(C)/27635/2024	GOLAPALLI AMALU @ G. AMALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
265	D-WP(C)/45910/2024 WP(C)/27636/2024	RAJANEE HARICHANDAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
266	D-WP(C)/45426/2024 WP(C)/27637/2024	CHAITANYA MUKHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
267	D-WP(C)/45917/2024 WP(C)/27638/2024	SUJIT KUMAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
268	D-WP(C)/44388/2024 WP(C)/27639/2024	SELESTIN SURIN @ SELESTIA SURIN VS MAGDALI HEMBRAM @ GUDIA	M MALLESWARAM VS	// 0 //
269	D-WP(C)/45429/2024 WP(C)/27640/2024	BALAJI SAHOO VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
270	D-WP(C)/46354/2024 WP(C)/27641/2024	BALAKRISHNA DANDASEN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
271	D-WP(C)/45716/2024 WP(C)/27642/2024	DR SASMITA MAHAPATRA VS UNION OF INDIA	RANJIT MOHANTY VS	// 0 //
272	D-WP(C)/46166/2024 WP(C)/27643/2024	NARAYAN NAYAK VS	JYOTI PATNAIK VS	// 0

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273	D-WP(C)/44624/2024 WP(C)/27644/2024	STATE OF ODISHA MANORANJAN MOHANTY VS	ANAM CHARAN PANDA VS	// // 0
274	D-WP(C)/46262/2024 WP(C)/27645/2024	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECT.), TPWODL, SONEPUR ELECTRICAL DIVISION VS	PRASANTA KUMAR TRIPATHY VS	// // 0
275	D-WP(C)/46225/2024 WP(C)/27646/2024	THE REGISTRAR-CUM-SECY, OHRC, BBSR SUSAMA MISHRA VS	DR.PURUSOTTAM CHULI VS	// // 0
276	D-WP(C)/45718/2024 WP(C)/27647/2024	STATE OF ODISHA NIRANJAN NAYAK VS	BIBHU PRASAD DAS VS	// // 0
277	D-WP(C)/46298/2024 WP(C)/27648/2024	STATE OF ODISHA LOKANATH RAY VS	KRISHNA CHANDRA SAHU VS	// // 0
278	D-WP(C)/46829/2024 WP(C)/27649/2024	STATE OF ODISHA USHA ENTERPRISES, BALESWAR VS	KANANBALA ROY CHOUDHURY VS	// // 0
279	D-WP(C)/42625/2024 WP(C)/27650/2024	THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BBSR PARAMESWAR SENAPATI VS	DIBYARANJAN BEHERA VS	// // 0
280	D-WP(C)/44979/2024 WP(C)/27651/2024	STATE OF ODISHA SK.AJAD ALLI VS	UDIT RANJAN JENA VS	// // 0
281	D-WP(C)/46288/2024 WP(C)/27652/2024	STATE OF ODISHA SATYA PRATISH CHOUDHURY VS	GOPINATH SETHI VS	// // 0
282	D-WP(C)/45210/2024 WP(C)/27653/2024	STATE OF ODISHA AMRIT KUMAR JAIN VS	PRABODHA CHANDRA NAYAK VS	// // 0
283	D-WP(C)/45262/2024 WP(C)/27654/2024	AUTHORISED OFFICER, INDUSIND BANK LIMITED, KOLKATA BABULA PARIDA VS	MAMATA MISHRA VS	// // 0
		HARI PARIDA		//

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284	D-WP(C)/45767/2024 WP(C)/27655/2024	RAJIB KUMAR DEHURY VS STATE OF ODISHA	BABITA KUMARI PATTANAIAK VS	// 0 //
285	D-WP(C)/46306/2024 WP(C)/27656/2024	SRINIBAS BARIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/46347/2024 WP(C)/27657/2024	BILASH MANJARI BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
287	D-WP(C)/46348/2024 WP(C)/27658/2024	BIDULATA DASH VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
288	D-WP(C)/45307/2024 WP(C)/27659/2024	HRUSHIKESH JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
289	D-WP(C)/45604/2024 WP(C)/27660/2024	NILAKANTHA MANDOI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
290	D-WP(C)/44776/2024 WP(C)/27661/2024	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
291	D-WP(C)/46452/2024 WP(C)/27662/2024	SASADHAR JENA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
292	D-WP(C)/46443/2024 WP(C)/27663/2024	MAGA BEHERA VS ADDITIONAL SUB COLLECTOR, JAGATSINGHPUR	VS	// 0 //
293	D-WP(C)/46444/2024 WP(C)/27664/2024	KUNDINGI BHIMRAJU VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
294	D-WP(C)/45815/2024 WP(C)/27665/2024	SUNIL KUMAR SARALIA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
295	D-WP(C)/46456/2024	URJANI DEENABANDHU	ASHOK KUMAR BEHERA	//

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	WP(C)/27666/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/43576/2024 WP(C)/27667/2024	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
297	D-WP(C)/46350/2024 WP(C)/27668/2024	PRAFULLA KUMAR JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
298	D-WP(C)/46351/2024 WP(C)/27669/2024	PANCHANANA SAHOO VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
299	D-WP(C)/46363/2024 WP(C)/27670/2024	SHIVA CEMENT LIMITED, SUNDERGARH VS ASST. COMNR OF INCOME TAX, CENTRAL EXCISE, SAMBALPUR	JIBAN JYOTI PRADHAN VS	// 0 //
300	D-WP(C)/46458/2024 WP(C)/27671/2024	TELAGANA ROJA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
301	D-WP(C)/43928/2024 WP(C)/27672/2024	JAYANTA KUMAR NAYAK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
302	D-WP(C)/46394/2024 WP(C)/27673/2024	BAIDHAR MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MAHAPATRA VS	// 0 //
303	D-WP(C)/46499/2024 WP(C)/27674/2024	TANDIKULA SERVICE COOPERATIVE SOCIETY LTD., VS REGISTRAR, COOPERATIVE SOCIETIES	SAMVIT MOHANTY VS	// 0 //
304	D-WP(C)/46328/2024 WP(C)/27675/2024	BADRINARAYAN ROUSTRAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
305	D-WP(C)/46406/2024 WP(C)/27676/2024	NEELIMA VADDINA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
306	D-WP(C)/46531/2024 WP(C)/27677/2024	NALINI KUMAR BHOI VS	DHANESWAR BEHERA VS	// 0

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307	D-WP(C)/46327/2024 WP(C)/27678/2024	STATE OF ORISSA PREMANANDA BISWAL VS	KSHIROD KUMAR ROUT VS	// // ()
308	D-WP(C)/47092/2024 WP(C)/27679/2024	STATE OF ODISHA SHIWANGI MAHATO VS	MANOJ KUMAR MOHANTY VS	// // ()
309	D-WP(C)/46323/2024 WP(C)/27680/2024	STATE OF ODISHA NIHARIKA MOHANTY VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
310	D-WP(C)/43953/2024 WP(C)/27681/2024	STATE OF ODISHA PURNA CHANDRA BEHERA VS	HRUDANANDA MOHAPATRA VS	// // ()
311	D-WP(C)/45258/2024 WP(C)/27682/2024	STATE OF ODISHA PRAKASH KUMAR RANA VS	PRABHU PRASANNA BEHERA VS	// // ()
312	D-WP(C)/46433/2024 WP(C)/27683/2024	STATE OF ODISHA PRASANNA KUMAR BHOI VS	SOUMYA RANJAN DAS VS	// // ()
313	D-WP(C)/46283/2024 WP(C)/27684/2024	STATE OF ODISHA MUKTA NAIK VS	SANKARACHARYA CHOUDHURY VS	// // ()
314	D-WP(C)/46282/2024 WP(C)/27685/2024	STATE OF ODISHA KANCHAN NAIK VS	SANKARACHARYA CHOUDHURY VS	// // ()
315	D-WP(C)/44512/2024 WP(C)/27686/2024	STATE OF ODISHA JYOTSNARANI NAHAK VS	TAPAN KUMAR JENA SAMANTA VS	// // ()
316	D-WP(C)/46280/2024 WP(C)/27687/2024	STATE OF ODISHA KUMA NAIK VS	SANKARACHARYA CHOUDHURY VS	// // ()
317	D-WP(C)/44547/2024 WP(C)/27688/2024	STATE OF ODISHA KALIA BORADO VS ST AND SC DEVELOPMENT MINORITY AND BACKWARD CLASS WELFARE DEPT. BBSR	SATYAJIT BEHERA VS	// // () //

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318	D-WP(C)/45613/2024 WP(C)/27689/2024	M/S. LUXMI FINANCE CORPORATION, CUTTACK VS THE CHIEF COMNR, GST, CE AND CUSTOMS, BBSR	SIDHARTH SHANKAR PADHY VS	// 0 //
319	D-WP(C)/46487/2024 WP(C)/27690/2024	NARAYAN CHANDRA BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
320	D-WP(C)/46488/2024 WP(C)/27691/2024	SUNITA MISHRA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
321	D-WP(C)/46219/2024 WP(C)/27692/2024	SK.FAKIR VS ODISHA GRAMYA BANK, BBSR	GOPINATH MISHRA VS	// 0 //
322	D-WP(C)/45561/2024 WP(C)/27693/2024	RAHUL KAMALESH CHAUHAN VS UNION OF INDIA	KABIRAJ PRADHAN VS	// 0 //
323	D-WP(C)/46591/2024 WP(C)/27694/2024	LAXMAN KUMAR BARIK VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
324	D-WP(C)/46404/2024 WP(C)/27695/2024	PRABHAT KUMAR SINHA VS THE CHAIRMAN, INTERNAL COMPLAINT COMMITTEE, ODISHA GDC, BBSR	TIGMANSHU PATNAIK VS	// 0 //
325	D-WP(C)/44686/2024 WP(C)/27696/2024	M/S. SAI MAHAVEER SUPPLIERS AND CONSTRUCTIONS, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
326	D-WP(C)/47005/2024 WP(C)/27697/2024	RANISH DHAL VS JAGNYA NARAYAN DHAL	SANKARACHARYA CHOUDHURY VS	// 0 //
327	D-WP(C)/46265/2024 WP(C)/27698/2024	SURYAMANI DASH VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
328	D-WP(C)/47043/2024 WP(C)/27699/2024	AKANKSHYA SAHOO VS ODISHA GRAMYA BANK, BBSR,KHURDA	PRAKASH KUMAR MISHRA VS	// 0 //
329	D-WP(C)/45218/2024	CHAITANYA SAHOO	TUSHAR KANTA NAYAK	//

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	WP(C)/27700/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/47113/2024 WP(C)/27701/2024	BYABASAYEE MAHASANGH, KHURDA MUNICIPALITY VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //
331	D-WP(C)/46777/2024 WP(C)/27702/2024	BRAHMANANDA SAHOO VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
332	D-WP(C)/47104/2024 WP(C)/27703/2024	BRAJA KISHORE SWAIN VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
333	D-WP(C)/46533/2024 WP(C)/27704/2024	M.R.KRISHNAN VS EXCISE COMMISSIONER	RAMESH AGARWAL VS	// 0 //
334	D-WP(C)/46943/2024 WP(C)/27705/2024	ASHOK KUMAR BEHERA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
335	D-WP(C)/45435/2024 WP(C)/27706/2024	G T ADARSH KUMAR PATEL VS COLLECTOR, SUNDARGARH	SUNSHINE ANAND SWAIN VS	// 0 //
336	D-WP(C)/45553/2024 WP(C)/27707/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
337	D-WP(C)/45845/2024 WP(C)/27708/2024	BHAGYALAXMI SAHOO @ BHAGYALATA SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
338	D-WP(C)/45557/2024 WP(C)/27709/2024	ANJALI PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
339	D-WP(C)/47053/2024 WP(C)/27710/2024	NIRAKARA NAYAK @ NIRAKAR NAYAK VS DEBASHIS BHOI	SUBHENDU KAR VS	// 0 //
340	D-WP(C)/45464/2024 WP(C)/27711/2024	SUBHENDU PRADHAN VS	SATYAJIT MOHAPATRA (2) VS	// 0

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341	D-WP(C)/46543/2024 WP(C)/27712/2024	STATE OF ODISHA GOBINDA CHANDRA SETHY VS	ASHOK KUMAR SARANGI VS	// // ()
342	D-WP(C)/47054/2024 WP(C)/27713/2024	STATE OF ODISHA NIRAKARA NAYAK @ NIRAKAR NAYAK VS	SUBHENDU KAR VS	// // ()
343	D-WP(C)/45157/2024 WP(C)/27714/2024	PRADEEP NAYAK HAJARI PALEI VS	SATYAJIT MOHAPATRA (2) VS	// // ()
344	D-WP(C)/46975/2024 WP(C)/27715/2024	STATE OF ODISHA AMIYA SAMAL VS	AJAYA KUMAR MOHARANA VS	// // ()
345	D-WP(C)/45436/2024 WP(C)/27716/2024	STATE OF ODISHA BIMALANANDA PRADHAN VS	GIRIDHARI SINGH VS	// // ()
346	D-WP(C)/46977/2024 WP(C)/27717/2024	STATE OF ODISHA SUBHASHMITA JENA VS	AJAYA KUMAR MOHARANA VS	// // ()
347	D-WP(C)/45690/2024 WP(C)/27718/2024	STATE OF ORISSA SANJUKTA DASH VS	JAGAJIBAN PRADHAN VS	// // ()
348	D-ABLAPL/32986/2024 ABLAPL/12497/2024	STATE OF ODISHA RASMI RANJAN MOHANTY VS	BIBHUTI BHUSAN ROUT VS	// // AUL /551 /2024 ()
349	D-ABLAPL/32987/2024 ABLAPL/12498/2024	STATE OF ODISHA CHAGALI @ DIBAKAR SAHOO VS	ADITI HOTA VS	// // HANDAPA /66 /2016 ()
350	D-ABLAPL/33321/2024 ABLAPL/12499/2024	STATE OF ODISHA BATA JENA VS	DEBASIS SAHOO VS	// // GHASIPURA /372 /2024 ()
351	D-ABLAPL/32999/2024 ABLAPL/12500/2024	STATE OF ODISHA MUNA HARIJAN VS	AMIT BISWAL VS	// // NABARANGAPUR TOWN /325 /2024 ()
		STATE OF ODISHA		//

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352	D-ABLAPL/32060/2024 ABLAPL/12501/2024	IMRAN KHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BELPARA /41 /2024 () //
353	D-ABLAPL/33326/2024 ABLAPL/12502/2024	SUMAN NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /284 /2024 () //
354	D-ABLAPL/32080/2024 ABLAPL/12503/2024	ATALA PARIDA@ATAL BIHARI PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	INDUSTRIAL ESTATE PS /158 /2024 () //
355	D-ABLAPL/33328/2024 ABLAPL/12504/2024	KABIRAJ GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /447 /2024 () //
356	D-ABLAPL/33014/2024 ABLAPL/12505/2024	MD.ISMAIL VS STATE OF ODISHA	ANIRUDHA DAS VS	POTTANGI /34 /2023 () //
357	D-ABLAPL/32090/2024 ABLAPL/12506/2024	BHAGU JENA @ DASARATHI JENA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /230 /2024 () //
358	D-ABLAPL/33414/2024 ABLAPL/12507/2024	KALPANA NAYAK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /830 /2024 () //
359	D-ABLAPL/32211/2024 ABLAPL/12508/2024	MD RAJA @ MD ISLAM VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	KEONJHAR TOWN /268 /2023 () //
360	D-ABLAPL/33021/2024 ABLAPL/12509/2024	AJIT PRAJAPATI VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	BIRMITRAPUR /271 /2024 () //
361	D-ABLAPL/32266/2024 ABLAPL/12510/2024	DHANANJAYA MISHRA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PATNAGARH /191 /2024 () //
362	D-ABLAPL/32287/2024 ABLAPL/12511/2024	BICHIN BARAL@BICHI BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	CHANDANPUR /218 /2024 () //
363	D-ABLAPL/33439/2024	RILA NAYAK	BIJAY KUMAR BEHERA	KHURDA SADAR /262 /2024

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	ABLAPL/12512/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/32299/2024 ABLAPL/12513/2024	BISHNU MUNDA @ BISNHU MUNDA VS STATE OF ODISHA	ARIJEET MISHRA VS	TURUMUNGA /82 /2024 () //
365	D-ABLAPL/33446/2024 ABLAPL/12514/2024	SK. AFTABUDDIN VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JAJPUR SADAR /360 /2022 () //
366	D-ABLAPL/32315/2024 ABLAPL/12515/2024	RAJENDRA PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	NAYAPALLI P.S. /630 /2024 () //
367	D-ABLAPL/33465/2024 ABLAPL/12516/2024	SADHU CHARAN DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	JAGATSINGPUR /968 /2024 () //
368	D-ABLAPL/32318/2024 ABLAPL/12517/2024	RINKU PATEL VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /359 /2024 () //
369	D-ABLAPL/32347/2024 ABLAPL/12518/2024	BIBHUPRASAD MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /300 /2024 () //
370	D-ABLAPL/33491/2024 ABLAPL/12519/2024	JATI NAHAK VS STATE OF ODISHA	ABHIJIT DAS VS	NIMAKHANDI /263 /2024 () //
371	D-ABLAPL/33078/2024 ABLAPL/12520/2024	JAGEN BINDHANI VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHOGRAI /341 /2024 () //
372	D-ABLAPL/32389/2024 ABLAPL/12521/2024	SUDIPTA RANJAN PRADHAN VS STATE OF ODISHA	RAJIB KUMAR ROUT VS	PIPLI /486 /2024 () //
373	D-ABLAPL/33084/2024 ABLAPL/12522/2024	KANHU CHARAN PANIGRAHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
374	D-ABLAPL/33496/2024 ABLAPL/12523/2024	MANOJ BHUYAN VS	PRADEEPTA KUMAR BEHERA VS	CUTTACK SADAR /602 /2024 ()

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375	D-ABLAPL/33088/2024 ABLAPL/12524/2024	STATE OF ODISHA TARENI PRASAD PADHI VS	BYOMAKESH TRIPATHY VS	// / /0 ()
376	D-ABLAPL/32436/2024 ABLAPL/12525/2024	STATE OF ODISHA ADHIKARI PALAI VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /533 /2024 ()
377	D-ABLAPL/33096/2024 ABLAPL/12526/2024	STATE OF ODISHA TRIPATI DALEI VS	BIJOY SWAROOP NANDA VS	// BOIPARIGUDA /225 /2024 ()
378	D-ABLAPL/32450/2024 ABLAPL/12527/2024	STATE OF ODISHA PRADYUMNA DHAL @ SALUA VS	SAMARENDRA MOHANTY VS	// BALICHANDRAPUR /484 /2024 ()
379	D-ABLAPL/33194/2024 ABLAPL/12528/2024	STATE OF ODISHA UMESH CHANDRA MAJHIASETH VS	MAHES DAS VS	// BELAGARH /62 /2024 ()
380	D-ABLAPL/33310/2024 ABLAPL/12529/2024	STATE OF ODISHA DWIBEDI DEBENDRA SAHOO @ DEBU SAHOO @ DEBU SAHU VS	BIJAY KUMAR BEHERA VS	// Maitri Vihar PS /449 /2024 ()
381	D-ABLAPL/32469/2024 ABLAPL/12530/2024	STATE OF ODISHA MRUTYUNJAY PATRA VS	PRAVASH CHANDRA JENA VS	// KAMARDA /144 /2024 ()
382	D-ABLAPL/33223/2024 ABLAPL/12531/2024	STATE OF ODISHA SAPAN KUMAR PANDA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /306 /2016 ()
383	D-ABLAPL/32507/2024 ABLAPL/12532/2024	STATE OF ODISHA CHITARANJAN DASH VS	ARIJEET MISHRA VS	// / /0 J.M.F.C.,NARASINGHPUR(Cuttack)
384	D-ABLAPL/32519/2024 ABLAPL/12533/2024	STATE OF ODISHA SUBINDRA SUNA VS	JNYANANANDA PANDA VS	// ICC/0000031/2024 BISSAMCUTTACK /106 /2024 ()
385	D-ABLAPL/33227/2024 ABLAPL/12534/2024	STATE OF ODISHA SUHAG SUBHAM JOSHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BODEN /230 /2024 () //

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386	D-ABLAPL/32567/2024 ABLAPL/12535/2024	PAPU SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	PARJANG /464 /2024 () //
387	D-ABLAPL/33260/2024 ABLAPL/12536/2024	PRADIPTA KUMAR @ LAXMIDHAR PANDA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /243 /2024 () //
388	D-ABLAPL/32568/2024 ABLAPL/12537/2024	SHADHANA MAJUMDAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /589 /2024 () //
389	D-ABLAPL/32572/2024 ABLAPL/12538/2024	SUBASH KHURA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KANTABANJI /405 /2024 () //
390	D-ABLAPL/33269/2024 ABLAPL/12539/2024	KARUNAKAR NAYAK VS STATE OF ODISHA	BIJAY SWAIN VS	BOLAGARH P.S. /268 /2024 () //
391	D-ABLAPL/32585/2024 ABLAPL/12540/2024	SRIKANTA PANIGRAHI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	DHENKANAL SADAR /829 /2024 () //
392	D-ABLAPL/33327/2024 ABLAPL/12541/2024	PANKAJ KUMAR SAHU @ PAPU VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak) 2(C)CC/0000572/2024
393	D-ABLAPL/33283/2024 ABLAPL/12542/2024	SOURAV RANJAN KAR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KUCHINDA /444 /2024 () //
394	D-ABLAPL/32605/2024 ABLAPL/12543/2024	PABITRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	MUDANPUR RAMPUR /217 /2023 () //
395	D-ABLAPL/33363/2024 ABLAPL/12544/2024	SNEHASISH ROUL @ ASHISH VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /117 /2017 () //
396	D-ABLAPL/32651/2024 ABLAPL/12545/2024	GURU SWAIN @ GURU KRUSHNA SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	AIR FIELD P.S. /298 /2024 () //
397	D-ABLAPL/33291/2024	ANIL KUMAR MAHARANA	KHAGESWAR BEHERA	DHENKANAL TOWN /198 /2024

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	ABLAPL/12546/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/32737/2024 ABLAPL/12547/2024	SOMAN DAS VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CDA-II /161 /2024 () //
399	D-ABLAPL/33383/2024 ABLAPL/12548/2024	TAPAS SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	BRAHMAGIRI /522 /2024 () //
400	D-ABLAPL/32740/2024 ABLAPL/12549/2024	ANKIT PRASAD VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PIPLI /248 /2023 () //
401	D-ABLAPL/33296/2024 ABLAPL/12550/2024	KALIA @ AMARENDRA MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	PATTAMUNDAI RURAL PS /495 /2024 () //
402	D-ABLAPL/33402/2024 ABLAPL/12551/2024	BHANJAKISHORE SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	KENDRAPARA /221 /2024 () //
403	D-ABLAPL/32741/2024 ABLAPL/12552/2024	GANESH DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	PARADEEP LOCK /371 /2024 () //
404	D-ABLAPL/32746/2024 ABLAPL/12553/2024	MD. ARMAN KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /338 /2024 () //
405	D-ABLAPL/33409/2024 ABLAPL/12554/2024	PRANA RANJAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SAINTALA /408 /2024 () //
406	D-ABLAPL/33297/2024 ABLAPL/12555/2024	BAISHNABA BEHERA @ SONU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /388 /2024 () //
407	D-ABLAPL/32781/2024 ABLAPL/12556/2024	SOUMYA RANJAN BISWAL VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /182 /2024 () //
408	D-ABLAPL/29991/2024 ABLAPL/12557/2024	ABHA JAGDISH MISHRA VS	ALOK KUMAR MOHAPATRA VS	/ /0 ()

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409	D-ABLAPL/32785/2024 ABLAPL/12558/2024	STATE OF ODISHA SK. MUSTAQUIM @ SK. MUSTAKIM VS	BIJAYA KUMAR DASH VS	// BINJHARPUR /558 /2024 ()
410	D-ABLAPL/33302/2024 ABLAPL/12559/2024	STATE OF ODISHA RANKANIDHI BHARIMALLA @ RINKU BHARIMALLA VS	BIJAY KUMAR BEHERA VS	// BHARATPUR PS /658 /2024 ()
411	D-ABLAPL/32786/2024 ABLAPL/12560/2024	STATE OF ODISHA KAMAL NAHAK VS	SOUBHAGYA KUMAR DASH VS	// RAMBHA (KHALLIKOTE) /536 /2024 ()
412	D-ABLAPL/33136/2024 ABLAPL/12561/2024	STATE OF ODISHA HRUSIKESH SWAIN VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.(II),CUTTACK(Cuttack) 2(A)CC/0000270/2024
413	D-ABLAPL/30301/2024 ABLAPL/12562/2024	STATE OF ODISHA MANU @ MANORANJAN MALIK VS	PABITRA KUMAR BEHERA VS	KENDRAPARA SADAR /362 /2024 ()
414	D-ABLAPL/32795/2024 ABLAPL/12563/2024	STATE OF ODISHA GITANJALI PARIDA VS	ALOK KUMAR MOHAPATRA VS	// NAUGAON /267 /2024 ()
415	D-ABLAPL/33117/2024 ABLAPL/12564/2024	STATE OF ODISHA ASHOK KUMAR SAHOO VS	MANORANJAN MISHRA VS	// / /0 ()
416	D-ABLAPL/30456/2024 ABLAPL/12565/2024	STATE OF ODISHA JITENDRA KUMAR JENA VS	ALOK KUMAR MOHAPATRA VS	// NIRAKARPUR /83 /2018 ()
417	D-ABLAPL/32829/2024 ABLAPL/12566/2024	STATE OF ODISHA SK. BABU @ BABU KHAN VS	KULDEEP MOHANTY VS	// CHANDIPUR /57 /2011 ()
418	D-ABLAPL/33098/2024 ABLAPL/12567/2024	STATE OF ODISHA KUNU RANA @ KUMAR RANA VS	GAGAN BIHARI SINGH VS	// KANTABANJI /410 /2024 ()
419	D-ABLAPL/30549/2024 ABLAPL/12568/2024	STATE OF ODISHA BABULI DAS VS STATE OF ODISHA	ALEKHA CHANDRA MOHANTY VS	// NAYAGARH /135 /2020 () //

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420	D-ABLAPL/33052/2024 ABLAPL/12569/2024	TARINI KUMAR PATNAIK@ALOK PATNAIK VS STATE OF ODISHA	BINDUSAR SUBUDHI VS	PANIKOILI /418 /2024 () //
421	D-ABLAPL/33044/2024 ABLAPL/12570/2024	KARUNA HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LANJIGARH /96 /2024 () //
422	D-ABLAPL/32848/2024 ABLAPL/12571/2024	GOURI SANKAR PANDA VS STATE OF ODISHA	RAJJEET ROY VS	CHHEND /51 /2024 () //
423	D-ABLAPL/30649/2024 ABLAPL/12572/2024	MOHIT KHA @ MOHIT KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /268 /2020 () //
424	D-ABLAPL/30774/2024 ABLAPL/12573/2024	BIJAY KUMAR JENA VS STATE OF ODISHA(VIG.)	PRADEEP KUMAR DAS VS	BALASORE VIGILANCE /29 /2021 () //
425	D-ABLAPL/32880/2024 ABLAPL/12574/2024	BADAL KUMAR DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /484 /2024 () //
426	D-ABLAPL/33176/2024 ABLAPL/12575/2024	ABHIMANYU SAHU VS STATE OF ODISHA	ARUN KUMAR DAS VS	BADABAZAR /278 /2024 () //
427	D-ABLAPL/30855/2024 ABLAPL/12576/2024	ANITA THATOI VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	BADAGODA P.S. /596 /2024 () //
428	D-ABLAPL/32881/2024 ABLAPL/12577/2024	BADAL KUMAR DAS VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JAJPUR ROAD /470 /2024 () //
429	D-ABLAPL/31150/2024 ABLAPL/12578/2024	KIRAN NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /358 /2024 () //
430	D-ABLAPL/31569/2024 ABLAPL/12579/2024	CHIRANJIBI PARIDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	/ /0 () //
431	D-ABLAPL/32836/2024	AJAY KUARNR	SALAUDDIN KHAN	BIKRAMPUR FCI /236 /2021

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	ABLAPL/12580/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/31301/2024 ABLAPL/12581/2024	KHYAMASAGAR BHUE VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /353 /2024 () //
433	D-ABLAPL/31650/2024 ABLAPL/12582/2024	PRAVANJAN ROUTARAY @ RINKU VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /583 /2022 () //
434	D-ABLAPL/32862/2024 ABLAPL/12583/2024	RAJA SAHA VS STATE OF ODISHA	BABRU BAHAN DALABEHERA VS	NAYAGARH /147 /2015 () //
435	D-ABLAPL/31752/2024 ABLAPL/12584/2024	ARUPA NANDA JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DHARMASALA /716 /2024 () //
436	D-ABLAPL/32888/2024 ABLAPL/12585/2024	MRUTYUNJAYA JENA VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //
437	D-ABLAPL/32045/2024 ABLAPL/12586/2024	BIDIO GADTIA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	MUDANPUR RAMPUR /184 /2024 () //
438	D-ABLAPL/32460/2024 ABLAPL/12587/2024	BAIKUNTHA SAHOO VS STATE OF ODISHA	ANURAG PATI VS	BARAMBA /233 /2024 () //
439	D-ABLAPL/32946/2024 ABLAPL/12588/2024	GOLAKHA CHANDRA JENA VS STATE OF ODISHA	FALGUNI RAJGURU MOHAPATRA VS	NIKIRAI /331 /2024 () //
440	D-ABLAPL/31758/2024 ABLAPL/12589/2024	SIKAN @ RAJIV LOCHAN MISHRA VS STATE OF ODISHA	SATYA JEET ROUT VS	PURI TOWN /320 /2024 () //
441	D-ABLAPL/32551/2024 ABLAPL/12590/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	NISCHINTAKOILI /207 /2024 () //
442	D-ABLAPL/31850/2024 ABLAPL/12591/2024	MANAS KUMAR BAIRIGANJAN VS	MANAS KUMAR CHAND VS	KHURDA SADAR /236 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/32589/2024 ABLAPL/12592/2024	STATE OF ODISHA VICKEY @ VICKY KUMAR YADAV VS	SATYAPADA SHARMA VS	// PLANTSITE /338 /2023 ()
444	D-ABLAPL/32603/2024 ABLAPL/12593/2024	STATE OF ODISHA BABU @SK. ISTAK VS	UPENDRA KUMAR PANDEY VS	// SECTOR-15 /134 /2024 ()
445	D-ABLAPL/33027/2024 ABLAPL/12594/2024	STATE OF ODISHA VIKASH BADHAN VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /607 /2024 ()
446	D-ABLAPL/31857/2024 ABLAPL/12595/2024	STATE OF ODISHA RABINDRANATH MAJUMDAR VS	PRANAB KUMAR DAS VS	// MALKANGIRI /589 /2024 ()
447	D-ABLAPL/32620/2024 ABLAPL/12596/2024	STATE OF ODISHA BIDYADHAR ROUT VS	SATYAJIT MOHAPATRA VS	// SORO /139 /2024 ()
448	D-ABLAPL/31904/2024 ABLAPL/12597/2024	STATE OF ODISHA BABULI JENA @ PRASANTA PRADHAN VS	DIBYAJYOTI SAHOO VS	// BHADRAK TOWN /623 /2024 ()
449	D-ABLAPL/32732/2024 ABLAPL/12598/2024	STATE OF ODISHA AMAR BHARASAGAR VS	SIDDHARTH GOUTAM DAS VS	// TITILAGARH /84 /2024 ()
450	D-ABLAPL/33053/2024 ABLAPL/12599/2024	STATE OF ODISHA SUBHAM SEKHAR PADHI @ SUBHAM PADHI VS	JUDHISTHIR SAHOO VS	// BAIDYANATHPUR /415 /2024 ()
451	D-ABLAPL/31914/2024 ABLAPL/12600/2024	STATE OF ODISHA SAYAD MAHAMMAD VS	RABI NARAYAN MOHANTY VS	// DELANGA /60 /2017 ()
452	D-ABLAPL/32801/2024 ABLAPL/12601/2024	STATE OF ODISHA KUNI NAYAK VS	DEBASIS PANIGRAHI VS	// BRAHMAGIRI /90 /2019 ()
453	D-ABLAPL/32824/2024 ABLAPL/12602/2024	STATE OF ODISHA TAPAS SAHU VS STATE OF ODISHA	PRASANTA KUMAR TRIPATHY VS	// / /0 () //

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454	D-ABLAPL/32830/2024 ABLAPL/12603/2024	RASHMITA SAHU VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	MALKANGIRI /504 /2024 () //
455	D-ABLAPL/33058/2024 ABLAPL/12604/2024	DIBAKAR NAYAK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /95 /2021 () //
456	D-ABLAPL/33309/2024 ABLAPL/12605/2024	MOHAMMAD SALLUDIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	LAKHANPUR /246 /2024 () //
457	D-ABLAPL/31983/2024 ABLAPL/12606/2024	NARENDRA KUMAR SWAIN @ NARENDRA SWAIN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /305 /2024 () //
458	D-ABLAPL/33620/2024 ABLAPL/12607/2024	DILIP PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TELKOI /291 /2024 () //
459	D-ABLAPL/31995/2024 ABLAPL/12608/2024	SK.MORAD @ SK. MODAD VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /417 /2024 () //
460	D-ABLAPL/33621/2024 ABLAPL/12609/2024	MADHU BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	//0 J.M.F.C,CUTTACK(Cuttack) 2(A)CC/0000256/2024
461	D-ABLAPL/32021/2024 ABLAPL/12610/2024	SK. HAIDER ALLI VS STATE OF ODISHA	DURGA PRASAD DHAL VS	PATTAMUNDAI /219 /2024 () //
462	D-ABLAPL/33595/2024 ABLAPL/12611/2024	DEEPAK KUMAR DASH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	PAHALA /277 /2024 () //
463	D-ABLAPL/33618/2024 ABLAPL/12612/2024	ROHAN KUMAR NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BAIDYANATHPUR /493 /2024 () //
464	D-ABLAPL/32033/2024 ABLAPL/12613/2024	SANJAYA PODH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LARAMBA /205 /2023 () //
465	D-ABLAPL/33625/2024	CHOTU PATHAN @ MD. SABBIR KHAN @ MD. SABBIER KHAN	SUSHANTA KUMAR JOSHI	DEOGAON /220 /2024

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	ABLAPL/12614/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/33308/2024 ABLAPL/12615/2024	NARAN @NARAYAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /472 /2024 () //